

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FOREVER PRECIOUS JEWELLERY AND DIAMONDS LIMITED Date of Commencement of Liquidation: 01-09-2020; List of Stakeholders as on Date: 26-03-2021; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	2660056	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	1569753.92666667	0	0	0	NA
3	Secured financial creditors	9	67348237549.7807	8	39652397366.8217	0	27695840183	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	3	1735717	0	0	0	0	1735717	Annexure 6
7	Operational creditors (Government Dues)	4	354257659	3	352257659	0	2000000	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	29288967	3	16779369	0	7440198	5069400	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		20	67733519892.7807	14	40025664204.74837	0	27705280381	6805117	